

**Educational Institutions Managed by Sri Chintalapati Bapirajh Dharma Samstha**

4399. SHRI K. SURYANARAYANA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of Educational Institutions with names and places being managed by 'Sri Chintalapati Bapirajh Dharma Samstha' Chinanidra Kolanu, West Godavari District, Andhra Pradesh;

(b) the amounts of grants given to the said samstha as teaching, libraries, laboratories and hostel grants and other loans during the last three years by the State Government of Andhra Pradesh and the Government of India; and

(c) the sources of income other than Government's aid to the said institute if any, during the three years?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a). Since the organisation is a private body, Government has no information regarding details of educational institutions run by it. Information however, is being collected from the State Government of the educational Institution under their Samstha if any, recognized by them.

(b). A statement showing grants given by the Government of India to some of the institutions managed by Sri Chintalapati Bapirajh Dharma Samstha is laid on the Table of the House. [*Placed in Library. See No. LT-5505/73*]. Information about grants paid by the Government of Andhra Pradesh is being collected from the State Government.

(c). Government has no information regarding other sources of income of this private organization.

**Opening of Sugar Mill in Dadra and Nagar Haveli**

4400. SHRI RAMUBHAI PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a request was made for the issue of Letter of Intent for opening a sugar mill in Dadra and Nagar Haveli;

(b) if so, the action taken by the Government thereon; and

(c) when the final decision will be taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) Yes, Sir.

(b). The matter is under consideration of the Government.

(c). The target of 56 lakh tonnes for licensing in the Sugar Industry for the Fourth Five Year Plan has been practically completed. The question of licensing further additional capacity in advance against the Fifth Plan is under consideration in consultation with the Planning Commission. The decision on this application as well as other earlier applications is, therefore, likely to take some time.

**Social Welfare Centres in Dadra and Nagar Haveli**

4401. SHRI RAMUBHAI PATEL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of Social Welfare Centres functioning at present in Dadra and Nagar Haveli area-wise;

(b) whether Government are considering to establish more Centres as this Territory is backward; and

(c) if so, how many, when and where?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) Most of the